

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition /58/2023
NAME OF THE COMPANY	PXP Services Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	u/s 61 of Companies, Act

ORDER

Present: Ld. Counsel Ms. Rithika Sinha for the Petitioner.

None for the RoC.

None for the RD.

Last opportunity is granted for filing of report by the RoC/RD. Let reminder be issued. **Matter is adjourned to 13.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)